

(b) whether there is any proposal under Government's consideration to set up Special Courts for trial of suits for damages filed to be filed by the victims of the MIC gas leaked from the factory of the Union Carbide at Bhopal and if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE. (SHRI H.R. BHARDWAJ): (a) and (b) Government would consider initiating action as regards the proper and effective machinery, including amendment of the laws, for securing compensation to the victims of the MIC gas leaked from the Union Carbide factory at Bhopal in the light of the opinion of the Attorney-General. The Attorney-General has gone to the United States to consult American Attorney-General as regard the legal action that may be initiated in the United States for obtaining compensation to these victims.

**Implementation of Sarin Committee
ment of Posts and Telegraphs Department**

108. SHRI MURLIDHAR CHAND-
RAKANT BHAND/ SHRI K. L.
KAPUR:

Will the Minister of COMMUNICATIONS be pleased to refer to the answer to Unstarred Question 103 given in the Rajya Sabha on the 5th March, 1984 and state:

(a) whether Government have since taken any decision on the recommendations of the Sarin Committee on the bifurcation of the two wings of I Communication Ministry;

(b) if so, what are the details thereof; and

(c) what other steps are proposed to be taken to improve the functioning of Posts, Telegraphs and Telephone services of the Department?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b). The Ministry of Communications now consists of two separate departments, viz. the Department of Posts and Department of Telecommunications .

(c) Steps have been taken to monitor and improve the functioning of the Posts, Telegraphs and Telephone-services. Action has also been initiated as recommendations of the Sarin Committee with regard to the Telegraph and Telecommunication Service and are under stages of implementation.

Entries in Film Festival

101 SHRI MURLIDHAR CHAN I'
RAKANT BHANDARE: SHRI H.
L. KAPUR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state what are the of the entries received for the Festival held in the Capital?

THE MINISTER OF STATE THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): The films in the 10th International Film Festival of India were shown under different sections viz., Competition, Information, Indian Panorama, Foreign Retrospective, Indian Retrospective, Focus on Latin America, Documentary, 16mm and Black American Cinema. In addition, a Market Section was also organised. Forty-eight countries sent films for the festival under various Sections. Entries of films for awards were received for Competition Section only, the details of which are given in the Statement.

Statement

Sl. No.	Name of the films	Countries
<i>list the films received for Competition faction</i>		
1	Silver City	Australia
2	Puroshker (The Winner)	Bangladesh
3	Pension	Bangladesh
4	Memories of Prison	Brazil
5	681 A.D.- The Glory of Khan	Bulgaria
6.	Mario	Canada
7	"Unfinished Business	Canada
8	Maria Chapdelaine	Canada
9	Le Crime D'Oviile Plouffee	Canada
10	Why was I Born	China
11	Upto A point	Cuba
12	Bitter Autumn with the See	Vuingoc Czechoslovakia
13	The Bribes	Egypt
14	Lett the Smoke Should be diene's imperes (Father's	Ngypt France
	<i>The Faloon</i>	France
	Love	France
19	Women's Doctor	GDR
		GDR
		Greece
27	<i>Passing Fancy</i>	Hung
	22. When The Raven Flies	Ic-eland
23	War Victims	Indonesia
24	Clash ol" Royalties	Iraq
23	Appassionata	Japan
26	The Miracle of Joe, The Petrel .	Japan
27	Firebird Bog	Korea Republic
28	Tupac Amaru	Peru
29	The Day of (he Humming Bird	Poland
30	Maryna	Poland

Sl.	Name of the- films	Countries
31	The Ring	Romania
32	Woodfiiii	Romania
33	Contest (Orientering)	Romania
34	Senor Galindei	Spain
35	A Story of Ij>\r	Sri l.un La
36	Tog Dog .	Sudan
	0,,g Racing	Switzerland
Jfl	Man Without Memory	Switzerland
3<i	Flight'to llrilin	U.K.
40	The Compan) of Wolves	IX K.
4i	Comfort and Joy	U.K.
43	Kim	r.K.
43	Shooting Part)	UK.
44	Laughter HOUSE	U.K.
45	The Bostonians	U.K.
46	Strangers Kiss	l S.A.
47	Forever and Beyond	U.S.A.
48	Draw	U.S.A.
49	Eyes of Fire	I'.S.A.
50	American Drive-in	U.S.A.
51	Maria's Lovers	l'.S.A
52	Over The Brooklyn Bridge.	U.S.A.
	The Ruthless Romance	l .s.S.R.
54	Crab II	Venezuela
53	Never Speak III of the Dead	Yitgo.iUvu
56	Utsav	India
57	Tarang	India
,8	Party	India
59	Lorie	India
6a	Mahananda	India
61	Gupchup Gupchup	Luha
6a	Accident	India
63	Saramh	India

S. No.	Nome of the films	Countries
<i>List of short films receive fir Competition Section</i>		
1	Agami	Bangladesh
a	Narcissus	Canada
3	Aloud Bagatella	Canada
4	The Boy and The snow Goose	Canada
5	Let My Guitar Speak	Cuba
6	Czech Philharmony	Czechoslovakia
7	\ Golden Memory	Czechoslovakia
3	Children Are Painting	Egypt
0	Craft Gharakku.	India
10	The Procession	India
11	Where are the Woods	India
12	Everest 84 : The Indian Expedition to Mt Everest	India
13	Bachendripal	India
14	Tap—Energy Unlimited	India
15	Services of Trees	xndia
16	Exhibition of Islamic Art	India
17	Maa	India
18	Nahin	India
19	A Suason in Paradise	India

Holding of elections in States

110. SHRI CHIMANBHAI MEHTA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Election Commission of India has written to some of the States/Union Territories regarding holding of early elections; and

(b) if so, what are the details thereof?

THE MINISTER OF LAW AND JUSTICE (SHRI ASOKE KUMAR SEN):

(a) and (b) Yes, Sir The

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Election Commission has stated that it has written to nine States and one Union Territory to indicate the most suitable period for holding the general elections to the Legislatiave Assemblies. The Election Commission letter dated 13th December, 1984 addressed to the States/Union Territory in this respect is laid on the Table of the House (Statement). The Commission has also stated that with the dissolution of the Legislative Assembly in the State of Karnataka, the Chief Electoral Officer of that State has also been requested to furnish similar information.